

**efore the Appellate Tribunal for Electricity**  
( Appellate Jurisdiction )

**Appeal No.53 of 2012**

**Dated: 4<sup>th</sup> January, 2013**

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**  
**Hon'ble Mr. Rakesh Nath, Technical Member**

**M/s. Llyods Metal Energy Ltd.**

**... Appellant(s)**

**Versus**

**Maharashtra Electricity Regulatory  
Commission & Anr.**

**....Respondent(s)**

Counsel for the Appellant(s):

Mr. M.G. Ramachandran  
Mr. Abhishek Khare  
Mr. Prashant Puri (Rep.)

Counsel for the Respondent(s) :

Mr. Buddy A. Ranganadhan  
Ms. Richa Bharadwaja for R-1  
Mr. Abhishek Mitra for R-2

**ORDER**

The learned counsel for the parties have filed their Written Submissions and also argued the matter.

Mr. M.G. Ramachandran, the learned counsel for the Appellant seeks some time to make further submissions in the matter.

Post the matter for further submissions on **21.01.2013.**

**(Rakesh Nath)**  
**Technical Member**

**(Justice M. Karpaga Vinayagam)**  
**Chairperson**

ts/vs